

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5372  
ANSWERED ON:09.05.2012  
RECRUITMENT UNDER SPORTS QUOTA  
Wankhede Shri Subhash Bapurao

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has proposed to start recruitment against the vacant posts under the sports quota;
- (b) if so, the details thereof along with the time by which such appointments are likely to be made; and
- (c) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (c): The recruitment of sportspersons is made by respective Ministries/Departments as per the extant guidelines issued by this Department. The appointments are made as and when vacancies arise under sports quota (upto 5%) in the administrative Ministry/Department concerned.